27.4

Shri V. P. Nayar: May I know whether at this Congress any definite scheme was discussed and formulated protective afforestation regarding which can be introduced in arid zones?

Dr. P. S. Deshmukh: I am not in a position to reply to the question offbut the Congress dealt comprehensively with all outstanding questions in which some recommendation or opinion would be useful to member countries.

## GLIDING SECTION OF FLYING CLUBS

- \*299. Shri Sarangadhar Das: the Minister of Communications be pleased to state:
- (a) whether any decision to attach a gliding section with every flying club was taken recently at a conference of Civil Aviation Authorities:
- (b) if so, whether the scheme has been finalised;
- (c) the main advantages of these sections; and
- (d) whether any grant is proposed to be given to the flying clubs for this purpose?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (d). The reference presumably is to the recent conference of flying clubs at which a suggestion was made by the representatives of the clubs that the gliding activities should be attached to the flying clubs. The suggestion is being examined by the Director General of Civil Aviation.

Shri Sarangadhar Das: May I know if the Orissa Flying Club will have a gliding section?

Shri Rai Bahadur: In regard to the present proposals which are being implemented by Government, we are going to have two more Gliding Clubs, one at Allahabad and the other at Bangalore. For the moment that decision of the recent conference of the Flying Club representatives is under the consideration of Government.

Shri Jaipal Singh: May I know how long it will take to arrive at a decision?

Shri Raj Bahadur: It will be taken in due course.

Shri G. S. Singh: May I know whether Government has come to a decision regarding the purchase of whinches for lunching gliders?

Shri Raj Bahadur: That is a part of our normal programme. We have a the adviser gliding attached to D.G.C.A. and he advises us on such matters. For the two new Gliding Clubs that we are establishing at Allahabad and Bangalore, we are going to buy all necessary equipment.

## INTERNATIONAL LABOUR CONFERENCE

- \*302. Shri Ibrahim: Will the Minister of Labour be pleased to state:
- (a) whether Government propose to send any Delegation to attend the 38th Session of the International Labour Conference which will open in Geneva on the 1st June, 1955;
- (b) if so, the names of the members of the Delegation; and
- (c) how much amount is estimated to be spent on this Delegation?

## Deputy Minister of Labour (Shri Abid Ail): (a) Yes.

- (b) The matter is under consideration.
  - (c) Rs. 68,000/-.

Shri Ibrahim: May I know how many resolutions and decisions arrived at in the International Labour Conferences have been given effect to so far in India?

Shri Abid Ali: Whenever, Government takes a decision with regard to the conventions and resolutions passed at the I.L.O., informtaion is placed on the Table of the Sabha.

Shri Chattopadhyaya: May I know whether the membership of the various